## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.12.2017 AT 10.30 AM

CA No.264/252/HDB/2017
Accendere Info Technologies Pvt Ltd
Accendere Info Technologies Pvt Ltd
Registrar Of Companies, Hyderabad
252

## Counsel for Petitioner(s):

rocett 7331108705 Park
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Ms. Siri Preeti Duggirala, Learned Counsel for the Applicant Company.

Separate Interim orders issued. Post the case on 23.01.2018.

Member (T)

Member (J)

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